

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

67. C.P.(IB)-3857(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.11.2019**

NAME OF THE PARTIES: S. M. Ghoghai

**v/s**

Schedulers Logistics India PVt LTd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

No representation on the side of the Petitioner.

Counsel for the Petitioner present. Kayomano Kuwalla Advocate,  
undertakes to file Vakalatnama and seeks time to file reply. time granted. List  
this matter on 02.12.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)